

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.061/01201/2019
Chandigarh, this the 27th day of November, 2019

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

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1. Gulshan Kumar, son of Pishori Lal, Retd. As Statistical Assistant in the RFWMO Northern Region, Head Quarter Northern Command (Medical), Udhampur, Resident of Nai Basti, Near Satyanarayan Mandir, Garhi, Udhampur, Jammu and Kashmir – 182121 (age 62 years, Group C)
2. Anik, son of Gopal Sharma, working as Statistical Assistant in the RFWMO Northern Region, Head Quarter Northern Command (Medical) Udhampur, Resident of Ward No. 08, House No. 80, Udhampur, Jammu and Kashmir – 182101 (age 28 years, Group C)

....Applicant

(Present: Mr. Parveen Jain, Advocate)

Versus

1. Union of India through its Secretary, Government of India, Ministry of Defence, South Block, New Delhi – 110011.
2. Director General of Armed Forces Medical Services, DGAFMS/DG-3D, Ministry of Defence, M Block, New Delhi – 110011.
3. Integrated Headquarter of Ministry of Defence (Army) Adjutant General Branch, Director General Medical Services (Army), DGMS (Army), Ministry of Defence, L Block, New Delhi – 110011.
4. General Officer Commanding, GOC-in-C, HeadQuarter Northern Command, Udhampur, Jammu and Kashmir – 182101.
5. Ministry of Finance, Department of Expenditure through its Secretary, Government of India, Rajpath Marg, E Block, Central Secretariat, New Delhi – 110011.

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Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel seeks permission to withdraw the O.A. with liberty to the applicant to file a fresh one with better particulars on the same cause of action.

2. The O.A. is disposed of as withdrawn, with the liberty aforesaid.

MA No. 061/01854/2019 also stands disposed of accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 27.11.2019

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